NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/113/(IB)/2017

NAME OF THE PETITIONER(S)

: REKHA JAIN PROPERIETRIX ROSHAN PETROCHE

NAME OF THE RESPONDENT(S)

: ICOL CHEMICALS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

The matter is called. No appearance on behalf of both the parties. The Petition is dismissed in default.

J- s-jagaraform

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF/TARIQ) MEMBER (JUDICIAL)